



By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/4694/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court,  
Guwahati

To, ✓ The District & Sessions Judge,  
Nalbari.

Dated Guwahati, the 31<sup>st</sup> August, 2019

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJNB/3876 dated 19.08.2019.

Madam,

With reference to the above, I am directed to request you to inform Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari to intimate the specific one place of visit for the block year of 2018-2021 with reference to the shortest route between head quarter and the declared place.

Yours faithfully,

*[Handwritten Signature]*  
31/8/19

**JT. REGISTRAR (VIGILANCE)**

4696  
Memo NO. HC.VII-03/2019/4695-7A. dated 31.8.19

Copy to:-

1. Shri Kumud Chandra Bora, Chief Judicial Magistrate, Nalbari with reference to his letter No. NBJ/2161 dated 19.08.2019.
2. The The System Analyst, Gauhati High Court, Guwahati for information and necessary action, *for uploading in official website @*

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**